GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2340

TO BE ANSWERED ON THE 03rd DECEMBER, 2019/ AGRAHAYANA 12, 1941 (SAKA)

DETENTION CAMPS IN ASSAM

2340. SHRI M. BADRUDDIN AJMAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of detention camps in Assam;
- (b) the number of persons currently kept in these detention camps in Assam, camp-wise and gender-wise;
- (c) whether there is separate room for women and men detainees;
- (d) whether these detention camps are lacking essential and basic facilities and people with the tag of "D voters" and 'declared foreigners' by FTs are living miserable lives, deprived of human rights;
- (e) whether there has been news of rape of various women detainees;
- (f) if so, the action taken by the Government to prevent such incidents and take action against the culprits;
- (g) whether detainees are not allowed to connect with their family members to prove their citizenship; and
- (h) the procedure to visit a member locked in detention camp?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) to (h): There are 06 (six) Detention Centres in Assam. The number of persons in different Detention Centres as on 28th November, 2019 is as follows:

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SI	Name of	Male	Female	Grand Total
No.	Detention Centre			
1.	Goalpara	186	15	201
2.	Kokrajhar	09	131	140
3.	Silchar	57	14	71
4.	Dibrugarh	38	02	40
5.	Jorhat	132	64	196
6.	Tezpur	224	98	322
Total		646	324	970

Women and men detenues are kept in separate rooms, with sufficient essential and basic facilities. They are living with human dignity and they are not deprived of any basic facility. There is no report of any rape incident of women detainees in Detention Centres. The detainees are allowed to meet their family members and legal advisors and there is no restriction as regards this.
